

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:4882  
ANSWERED ON:26.04.2010  
MODEL CONCESSION AGREEMENT  
Raghavan Shri M. K.

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether there is any lackness in well defined policy in capacity addition at major ports in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Model Concession Agreement (MCA) is still under review; and
- (d) if so, the details thereof alongwith the time by which said MCA is likely to be finalised?

**Answer**

MINISTER OF SHIPPING (SHRI G. K. VASAN)

(a): No , Madam.

(b): Does not arise.

(c) & (d): The Model Concession Agreement (MCA) approved by the Government in January, 2008 is currently in force and being followed by the Major Ports for the PPP Projects. However, some issues relating to the MCA are being considered to improve upon the Model Concession Agreement.